

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-373-2020

Satish R. Nagure ... Petitioner
Versus
Civil Registrar cum Sub Registrar
& Notary Ex-Officio, and ors. ... Respondents.

Shri S. M. Walwaikar, Advocate for the Petitioner.
Ms. S. Mordekar, Addl. Govt. Advocate for the respondent nos.1 to 3.

Coram:- DAMA SESHADRI NAIDU, J.

Date:- 8th December 2020.

P.C. :

Ms. S. Mordekar, the learned Additional Govt. Advocate,
waives notice for respondent nos. 1 to 3.

2. Issue notice to the fourth respondent returnable in two weeks.
3. Post the matter on 18.12.2020.

DAMA SESHADRI NAIDU, J.

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